



W.P.No.38224 of 2005

THE HON'BLE CHIEF JUSTICE

and

N.MALA, J.

WEB CO

None appears on behalf of the petitioner.

2. Learned State Government Pleader appears on behalf of the respondents.

3. A compliance report has been submitted and is taken on record upon satisfaction.

Accordingly, the matter is ordered to be closed.

(M.N.B., CJ.) (N.M., J.)
02.08.2022

sra